

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA (IBC) 729/2020, IA (IBC) 700/2021 & IA(IBC) 862/2022 in  
CP(IB) No.603/9/HDB/2019  
U/s 9 of IBC, 2016**

**IN THE MATTER OF:**

**Pragati Bio Care Pvt Ltd**

**...Operational Creditor**

**Vs**

**Pro Young International Pvt Ltd**

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

It is found that the main Petition and other pleadings in the Company Petition is not uploaded. We therefore direct the concerned parties to forthwith upload and file compliance memo before the next date of hearing.

Ld. Counsel Shri. VVSN Raju for the Liquidator/applicant in IA (IBC) 862/2022 and Ld. Counsel Shri. GMK Raju for the applicant in IA (IBC) 700/2021 & 729/2020 present.

List all the pending applications for hearing on 15.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**